Written Answers to		[22 September, 2020]		Unstarred Questions 311	
1	2	3	4	5	6
28.	Mizoram	119.38	957.65	1498.00	2575.03
29.	Nagaland	163.74	1,251.97	2298.17	3713.88
30.	Sikkim	98.59	328.47	923.00	1350.06
31.	Tripura	277.91	3,695.72	0.00	3973.63
32.	Andaman and Nicobar	100.22	416.89	307.62	824.73
33.	Chandigarh	158.88	306.82	526.97	992.67
34.	Dadra and Nagar Haveli	108.83	129.32	436.16	674.31
	Daman and Diu *	42.06	197.66	446.98	686.70
35.	Ladakh	-	-	45.82	45.82
36.	Lakshadweep	60.00	138.90	126.75	325.65
	Total	64,454.28	2,55,593.98	1,84,314.26	5,04,362.52

\* Dadra and Nagar Haveli and Daman and Diu merged.

## Higher number of incidents of domestic violence

## 1422. SHRI M. SHANMUGAM:

SHRI K. R. SURESH REDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Ministry has received higher number of incidents of domestic violence during COVID-19 lockdown, as against the corresponding period last year;

(b) if so, the steps taken to provide help and succour to the victims, the details thereof;

(c) whether WhatsApp, e-mail and One Stop Centres for lodging complaints have been provided and duly given wide publicity for the potential victims; and

(d) whether counselling centres have been provided to provide mediation and conciliatory efforts, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) 'Police' and 'Public Order' are State subjects under the Seventh [RAJYA SABHA]

Unstarred Questions

Schedule to the Constitution of India. Maintenance of law and order, protection of life and property of citizens including prevention of crime against women is primarily the responsibility of the State Governments and Union Territory Administrations. Nevertheless, giving high priority to safety of women and children, the Central Government has also taken a number of initiatives in this regard during the last six months. The Government has ensured that their schemes of One Stop Centres (OSCs), Universalisation of Women Help Line (WHL), Ujjawala Homes, Swadhar Greh, Emergency Response Support System (112) and various authorities under women and child centric laws such as 'The Protection of Women from Domestic Violence Act, 2005', 'The Dowry Prohibition Act, 1961', 'The Prohibition of Child Marriage Act, 2006', etc. remain operational and available for providing assistance to women during the period. The Government has also undertaken sensitisation programs for the concerned officials of States and UTs for this purpose.

Further, the National Commission for Women (NCW), in addition to handling complaints through regular mode, helps women in distress through a dedicated WhatsApp Number at 72177 35372 for reporting domestic violence cases. Since the launch of this number on 10.04.2020, 1443 cases of domestic violence have been reported on this number. Further, NCW takes cognizance of the grievances relating to domestic violence reported in social media. The complaints received by NCW are acted upon by coordinating with victims, police and other authorities to provide immediate assistance.

## Allocation of funds under POSHAN Abhiyaan

1423. SHRI V. VIJAYASAI REDDY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

 (a) the details of funds allocated, sanctioned, released and spent under POSHAN
Abhiyaan in the State of Andhra Pradesh, district-wise during the last five years and the current year, year-wise;

(b) the physical targets set and achieved during the above period, district-wise and year-wise;